HIGH COURT OF KARNATAKA, BENGALURU

June 4, 2020

ADDENDUM TO SOP-HIGH COURT DATED MAY 26, 2020

In both the Benches of the High Court of Karnataka at Dharwad and Kalaburagi, it will be open for the Advocates, especially Advocates who are aged more than 65 years, to attend the hearing of the matters fixed for physical hearing, via video conferencing. For such purpose, the Advocates at Dharwad can send request to the Additional Registrar (Judicial), Dharwad to his email id arj.hckdb@gmail.com or by sending SMS to his cell phone No **9481945862**, and the Advocates at Kalaburagi can send such requests to the Additional Registrar General, Kalaburagi to his email id hckklb-filling@hck.gov.in or by sending SMS to his cell phone No **9448288647**. On receipt of such requests, the Registry shall take steps for making arrangements to enable the Advocates to appear via video conferencing.

At both the Benches, additional counters will be opened for payment of court fee and process fee as well as for filing applications for certified copies near the existing filing counters and the Advocates are permitted to pay court fee and process fee and to file applications for certified copies by seeking prior appointment in the same manner in which they are required to seek appointments for physical filing. At the Kalaburagi Bench, apart

from sending requests for fixing appointment by email, the Advocates are free to seek appointment by sending SMS on the cell phone of Additional Registrar General, Kalaburagi (9448288647). On receiving the message on cell phone, the Additional Registrar General shall convey the time of appointment and counter number to the Advocate concerned. The Advocates will have to show the message received on his/her cell phone fixing the time of appointment and counter number at the entry point of the Court complex and at the filing counter.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-(Rajendra Badamikar) Registrar General